

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 16/225/14**  
**CA. NO.**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017**

**NAME OF THE COMPANY: M/s. ET Infradevelopment (P) Ltd. 209A**

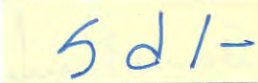
**SECTION OF THE COMPANIES ACT: 621A**

| <b><u>S.NO.</u></b> | <b><u>NAME</u></b> | <b><u>DESIGNATION</u></b> | <b><u>REPRESENTATION</u></b> | <b><u>SIGNATURE</u></b> |
|---------------------|--------------------|---------------------------|------------------------------|-------------------------|
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**Present:** Mr. Suresh Kumar, Advocate for Petitioner.

**ORDER**

Notice be issued to the Registrar of Companies as well as to the Serious Fraud Investigation Office for 30.03.2017.

  
**(Ina Malhotra)**  
**Member Judicial**